

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

108. C.P. 1014/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.06.2024**

NAME OF THE PARTIES: Amit Kumar Mehta

V/s.

JM Ferro Alloys Private Limited.

Appearance

For Petitioner : Proxy Counsel Adv. Ricky Sampat i/b Dr. S.K Jain

For Respondent : Adv. Amir Arsiwala

SECTION 213,241, 242 & 244 OF THE COMPANIES ACT, 2013

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Proxy Counsel Adv. Ricky Sampat submits that the arguing counsel Adv. S.
K. Jain is not well today and seeks adjournment. At his request, list this
matter on **06.08.2024** at **3:30 PM**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
--- Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)